

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 154
(IB)-1444(PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd
Vs.
Sunar Jewels Pvt. Ltd.

.... Applicant/petitioner
.... Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 15.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Milan Singh Negi, Adv.
For the Respondent : Mr. Anirban Bhattacharya, Adv. For R-2
For the RP : Mr. Sagar Bansal, Adv.

ORDER

List the matter for hearing on 11.02.2020.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(S. K. MOHAPATRA)
MEMBER (TECHNICAL)